

Date:19-10-2022

**HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD**

**TENDER NOTICE**  
**(Extension of Time)**

**ROC.NO.441/2022-DI(3) - Budget Section**

In Continuation of High Court's Tender Notice Roc. No. 441/2022-DI(3) dated 29/09/2022, the time to send sealed Tenders for supply of 36 Nos. of Honda City 1.5L ZXMT Petrol Vehicles, is extended upto 31-10-2022.

The tenders must be sent to the Registrar General, High Court for the State of Telangana, Hyderabad-500066, by typing on the envelop as "Quotations for supply of 36 Honda City 1.5L ZXMT Petrol Vehicles" by Registered of Post or through person, so as to reach the undersigned on or before 31/10/2022 before 05.00 P.M.

The Registrar General reserves the right to cancel any or all the tenders without assigning any reason whatsoever.

  
**REGISTRAR GENERAL**